

(ख) क्या सरकार को ज्ञात है कि दिल्ली की अधिकांश जनता को उर्दू में लिखे हुए इन नोटिसों आदि को पढ़ने तथा समझने में कठिनाई होती है ; और

(ग) इन अदालतों का काम हिन्दी में आरम्भ करने के लिये क्या व्यवस्था की जा रही है ?

†[ISSUE OF DELHI COURT SUMMONS IN HINDI

164. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the summons or notices, which are issued by the Courts of Delhi, are written in Urdu;

(b) whether Government are aware that a majority of the people in Delhi experience difficulty in reading and understanding these notices, etc. which are written in Urdu; and

(c) what arrangements are being made to start the working of these Courts in Hindi?]

गृह-कार्य मंत्री (श्री गोविन्द बल्लभ पन्त) : (क) जी हाँ ।

(ख) दिल्ली प्रशासन के पास ऐसी कोई शिकायत नहीं आई है ।

(ग) विभिन्न प्रकार के फार्मों के साथ सम्मन और नोटिस को हिन्दी में छापने का प्रश्न विचाराधीन है ।

†[THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) Yes.

(b) No such complaint has been brought to the notice of the Delhi Administration.

(c) The question of printing various forms, including summons and notices, in Hindi is under consideration.]

INSTITUTION OF PROFESSORSHIP OR READERSHIP OF RESEARCH

165. SHRI B. N. BHARGAVA: Will the Minister of SCIENTIFIC RESEARCH

†[] English translation.

AND CULTURAL AFFAIRS be pleased to state:

(a) whether Government propose to institute professorship or readership of research in various universities as suggested by the National Institute of Sciences of India.

(b) whether Government propose to publish works of eminent scientists in India; and

(c) whether Government also propose to prepare the History of Sciences of India?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR):

(a) There are already a number of Professorships and Readerships in universities and they are expected to carry on research work in addition to their teaching duties. New posts are created as and when required.

(b) Such books have been published from time to time embodying the work of scientific departments and Government in other ways also encourage the publication of important work in Science.

(c) The National Institute of Science has been given a sum of Rs. 15,000/- to begin work on the History of Sciences of India. Further grants will be given as and when necessary.

DELIMITATION OF CONSTITUENCIES

166. SHRI LOKANATH MISRA: Will the Minister of LAW be pleased to state:

(a) whether there is a proposal under Government's consideration for a fresh delimitation of constituencies for the next General Elections; and

(b) if so, whether all constituencies will be single-member constituencies?

THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVIS): (a) There is no proposal at present under Government's consideration for fresh